F. No. $\sqrt{2-72}$ / CESTAT/CPIO-ND/VPP/2017 Customs Excise and Service Tax Appellate Tribunal West Block No 2, R.K. Puram, New Delhi-110 066

Dated:- 22/88/17 ID No. 12-73/17

Subject: Information sought under RTI Act, 2005.

Sir,

Please refer to RTI application No. 10493/17 22/08/17 of Shri /Smt. R.K. Jain under RTI Act 2005 (copy enclosed) wherein certain information are sought therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) and Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application No. 10493/17 dated. 22/08/12 CPIO ID No. 12-73/17 is forwarded herewith to the you as deemed CPIO with the request to provide the correct and para wise information/inspection on or before 06/09//7 directly to the applicant and intimate the undersigned within the stipulated time failing which, you will be responsible for delay and penalty if any, under section 20 of RTI Act. You are, further requested to follow OM No.12/31/2013-IR dated;12.02.2013 circulated on 23.05.2013.

If the information is not with your section or you, please reply from where it may be retrieved, without delay.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

Encl: As above.

(V.P. Pandey)

Central Public Information Officer

Copy to:

1. DR I/c Customs
2. A.R. Excise
3. AR. (Sm)

4. Shri R. K. Jain, 1512-B, Bhishma Pitamaha Marg, Wazir Nagar, New Delhi-110003

123/8/17

Application under Section 6 of the Right to Information Act, 2005

Ref. No. :RTI/P-195/
Dated:

Shri V.P.Pandey

ON 12-73/2017

Dated:

CPIO & Asst. Registrar

Customs, Excise & Service Tax Appellate Tribunal,

West Block 2, R.K.Puram,

New Delhi - 110066

Ref. No.: RTI/P-195/10493/17

Dated: 22-08-17

	·	AME THE NUMBER
1.	Name of the Applicant	R.K. Jain
2.	Address	1512-B, Bhishm Pitamah Marg Wazir Nagar New Delhi-110003
	(b) Phone Nos.	09810077977, 011-24651101, 011-24690707
	(c) Fax No.	011-24635243
3.	Whether a Citizen of India	Yes
4.	Particulars of Information	
	Details of information required DRIJC CUST. \$5T. Br. AR Exane AR S.M.	 (A) Please provide copies of After Court Cause List for all Benches at New Delhi for the period 15-6-2017 till date of providing the information. (B) Please provide copies of Assistant Registrar's Diary for the period 15-6-2017 till date of providing the information of the cases fixed for hearing or those adjourned or those heard for all the Benches of the CESTAT at New Delhi. Even if there is no entry on any particular date, copy of the same may also be sent to the applicant. (C) Please also intimate the date on which the copies of the Assistant Registrar's Diary being supplied to the applicant under the RTI Application, were photocopied.
	AR S.M.	Note:-Please provide pointwise information/response for each of above points.
5.	I state that the information sought is covered under RTI Act and does not fall within the exemptions contained in sections 8 or 9 or any other provisions of the Right to Information Act, 2005 and to the best of my knowledge it pertains to your office. Information is being sought in larger public interest.	
6.	A Postal Order No. 38F 220137 for Rs.10 towards payment of fee is enclosed herewith.	

Signature of Applicant Telephone No.: 9810077977 011-24651101, 24690707 Fax No. 011-24635243

Place: New Delhi Encl.: as above

K. JAIN M.Com., LL.B. President, Excise and Customs Bar Association Editor of **EXCISE LAW TIMES & SERVICE TAX REVIEW** and author of

Central Excise Law Guide; Central Excise Tariff of India; Central Excise Law Manual; Customs Tariff of India; Customs Law Manual; Excise & Customs Circulars & Clarifications; Excise & Customs Case Referencer; Service Tax Law Guide; Service Tax Handbook; Handbook of Duty Drawback on Goods & Services; Valuation under Central Excise; Handbook of Foreign Trade Policy & Procedures

ale Tribugal Us

1512-B, Bhishm Pitamah Marg, Wazir Nagar,

> NEW DELHI - 110 003. PHONE: 24693001-3004 MOBILE: 9810077977 Fax No. 011-24635243

RTI/P-195/10493/17/R22024 16-09-2017

Shri V.P.Pandey CPIO & Asst. Registrar Customs Excise & Service Tax Appellate Tribunal, West Block 2, R.K.Puram, New Delhi - 110066

Sub: My RTI Application No. RTI/10493/17, dated 22/8/2017

Dear Sir,

As desired in your letter ID No.12-73/2017 dated 8-9-2017, please find enclosed herewith a Pay Order No 029224, dated 16-9-2017 for Rs 300/-drawn at Axis Bank Ltd., Defence Colony, New Delhi.

Thanking you,

Yours faithfully,

[R.K. Jain]

Encl: As above

JAIN M.Com., LL.B.

President, Excise and Customs Bar Association

Editor of

EXCISE LAW TIMES & SERVICE TAX REVIEW

and author of

Central Excise Law Guide; Central Excise Tariff of India; Central Excise Law Manual; Customs Tariff of India; Customs Law Manual; Excise & Customs Circulars & Clarifications; Excise & Customs Case Referencer; Service Tax Law Guide; Service Tax Handbook; Handbook of Duty Drawback on Goods & Services; Valuation under Central Excise; Handbook of Foreign Trade Policy & Procedures

1512-B, Bhishm Pitamah Marg, Wazir Nagar,

> NEW DELHI - 110 003. PHONE: 24693001-3004 **MOBILE: 9810077977** Fax No. 011-24635243

RTI/P-195/10493/17/R22062 06-10-2017

Shri V.P.Pandey CPIO & Asst. Registrar Customs Excise & Service Tax Appellate Tribunal, West Block 2, R.K.Puram, New Delhi - 110066

Sub: My RTI Application No. RTI/10493/17, dated 22/8/2017

Dear Sir,

As desired in your letter Id No.12-73/2017 dated 15-9-2017, please find enclosed herewith a Pay Order No 029365, dated 6-10-2017 for Rs 524/-drawn at Axis Bank Ltd., Defence Colony, New Delhi.

Thanking you,

Yours faithfully,

[R.K. Jain]

Encl: As above

F. No. 12-73 / CESTAT/CPIO-ND/VPP/2017 Customs Excise and Service Tax Appellate Tribunal West Block No 2, R.K. Puram, New Delhi-110 066

Dated. 15/9/17 ID No. 12-73/2017

To,

Sh. R.K. Jain 1512-B, Bhishm Pitamah Marg, Wazir Nagar, New Delhi-110003

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. $\frac{10493/17}{2008/2017}$ Dt. and our ID No. $\frac{12-73/17}{173+89}$ the information received from properties pontaining is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. <u>524/-(@</u>2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

SEP 2017

CUSTOMS, EACISE & SERVICE LET APPELLATE THISWALL

Central Public Information Officer

eW

CUSTOMS, SERVICE TAX & ANTIDUMPING BRANCH

I.D.No.12-73 /2017 Dated: 11/09/2017

Subject :- Sh. R.K.jain, RTI application No. RTI/P- 195/10493/2017 Dated 22/08/2017.

Reference:- CPIO I.D. No. 12-73/2017 Dated 22/08/2017 filed by Sh. R. K.Jain.

Kindly refer to Sh.R.K.jain R.T.I. application dated 22/08/2017. The available information is as under:-

- 4(A) In this regard it is to inform that the daily court proceedings i.e. after court cause list is being uploaded suo-moto on the CESTAT website daily by the concerned Court Master of Customs Appeal branch and the applicant may collect the same from the CESTAT website. The said information is being uploaded w.e.f. 05/01/2017 on the CESTAT website to save the money and time of the Govt. and also is the larger public interest. Hence, the after court case proceedings w.e.f.15.06.2017 to till date has been suo-moto uploaded on the new CESTAT website.
- 4(B) Please find enclosed herewith copy of AR 's Diary in r/o Customs & Service Tax Appeals consisting of 173_pages w.e.f 15/06/2017 to 08/09/2017. The copies of AR's diary w.e.f. 01.05.2017 to 16.06.2017 of Customs Appeal Branch has already been supplied to applicant in the R.T.I application No. 195/10479/2017 Dated 03/06/2017 (CPIO ID 12-58/2017 Dated 07/06/2017).

4(C) Date of photocopy of AR's Diary has been made on 11/09/2017.

The CPIO is requested to transmit the same to the applicant.

Encl: 173-Pages

Deputy Registar Customs Branch

2

Head Clerk

To CPIO,CESTAT, Delhi

9/2/9/17

Subject: Information sought under RTI Act 2005- RTI No. 195/10473/17 dated 29/08/2017 filed by Sh. R.K. Jain. -req.

Ref : CPIO ID NO.12-73/2017 dated 22/08/2017.

Please refer to CPIO note dated 22/08/2017 of CPIO issued under I.D. No.12-73/17 on the captioned subject. The Para wise reply is as under:-

- 4-(A). In this regard it is to inform that the list of the "daily after court cause list"(daily orders) is being uploaded suo-motu on the CESTAT website daily by the concerned Court Masters/PA/SPS, applicant may see or collect the same from the CESTAT website. The said information is being uploaded w.e.f. 05/01/2017 on the CESTAT website to save money and time of the Govt. and in the larger public interest, Also for the facility of RTI application mover.
- 4-(B). Photo copies of the Assistant Registrar's Diary w.e.f. 15/06/2017 to 11/09/2017 in respect of Excise appeal Branch (consisting pages) is hereby being forwarded for onward transmission to the applicant.

Photo copies of AR's Diaries w.e.f. from 23/03/2017 to 18/06/2017 has already been supplied to the applicant under in R.T.I. application No. RTI No. P-195/10479/17 dated 03/06/2017 and ID No.12-58/2017 filed by Sh. R.K. Jain. -reg.

There are various entries in the diary but due to clerical mistake any entry may be missed or there may be mistake in recording of any appeal number. Therefore, confirmation with relevant record will be final.

4 (C). Photo copies are made on various dates not on any fixed day but after the date of filing of RTI application.

This may be forwarded to the applicant.

Excise Division Branch

Date:

Enclose:- as above (89 Pages).

F. No. 12-73 / CESTAT/CPIO-ND/VPP/2017 Customs Excise and Service Tax Appellate Tribunal West Block No 2, R.K. Puram, New Delhi-110 066

Dated. $\frac{73-73}{7} = 8|9|7$ ID No. $\frac{12-73}{7}$

To,

Sh. R.K. Jain 1512-B, Bhishm Pitamah Marg, Wazir Nagar, New Delhi-110003

Subject: Information under Right to Information Act 2005.

Sir/Madam,

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. _365/___@2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

(V.P.-Pandey)
Central Public Information Officer

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CUSTOMS, EXCISE & SERVCICE TAX APPELLATE TRIBUNAL,
West Block No.2, R.K.Puram, New Delhi.
SM APPEAL BRANCH.

INFORMATION NOTE

Subject: Information sought under RTI Act 2005- RTI No.

P-195/10493/2017 dated 22/08/2017 filed by

Sh. R.K. Jain. -reg.

Ref: CPIO ID NO.12-73/CESTAT/CPIO-ND/VPP/2017

dated 22/08/2017.

Please refer to CPIO note dated 22/08/2017 of CPIO issued under I.D. No.12-73/2017 on the captioned subject. The Para wise reply is as under:-

- 4(A) In this regard it is to inform that the "daily after court cause list" is being uploaded suo-moto on the CESTAT website daily by the concerned Court Master of SM Appeal Branch and the applicant may collect the same from the CESTAT website. The said information is being uploaded w.e.f. 05/01/2017 on the CESTAT website to save the money and time of the Govt. and in the larger public interest and also to maintain the transparency in the tribunal.
- (B) Photo copies of the Assistant Registrar's Diaries w.e.f. 24/06/2017 to 06/09/2017 in respect of SM appeal Branch (consisting 150 pages in total) are hereby forwarded for onward transmission to the applicant. Photo copies of AR's Diaries w.e.f. from 25/03/2017 to 23/06/2017 have already been supplied to the applicant under R.T.I application No.P-10479/17 dated 03/06/2017 (CPIO ID NO. 12-58/17).

4(C). The Copies of the Assistant Registrar's being supplied to the applicant under the in RTI application, were photo copied on 01/09/2017,

The applicant may be informed accordingly.

Single Member Branch

Assistant Registrár

Date: 08/09/2017.

To,

The Assistant Registrar/CPIO, New Delhi.

Enclose:- as above (150 Pages).

Bally